GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:6087 ANSWERED ON:03.05.2010 SCHEMES IN PANCHAYATS Chavan Shri Harischandra Deoram;Kodikunnil Shri Suresh;Thomas Shri P. T.

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of pension scheme, if any, for the panchayat representatives;

(b) whether the Government proposes to set up rural trade centre/ Gram Gyan Kendra in each Gram Panchayat in the country;

(c) if so, the details thereof alongwith the criteria and the financial assistance provided for the purpose;

(d) whether the Yuva Sakthi Project has been implemented in all the States including Kerala; and

(e) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C. P. JOSHI)

(a): There is no such pension Scheme supported by the Government of India.

(b) & (c): There is no such proposal.

(d) & (e): There is a Central Sector Scheme viz. Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) which is being implemented by this Ministry in different States / UTs including Kerala. The Scheme is demand driven in nature. PYSA is one of the components of this Scheme. As per the guidelines of PMEYSA, one Coordinator – Youth is to be associated with the State Support Centre established in concerned States for PMEYSA. The main function of such centre is to keep updated information related to the participation of Elected Women Representatives (EWRs) and Elected Youth Representatives (EYRs) in Panchayati Raj Institutions (PRIs) for entire State. The Scheme of PMEYSA has also a provision for organising sensitization programmes for enhancing the capacity of PRIs representatives in batches. Each batch comprises of 25 EWRs and 10 EYRs.